HIGH COURT OF MANIPUR
AT IMPHAL

CORRIGENDUM

Dated, Imphal the 14th September, 2020.

No.HCM/1/96/BENCH In partial modification of the earlier notification of even No. HCM/1/96/BENCH/12628 dated 7th September, 2020, relating to **listing of unlisted cases Cril. Appeals,** the words "before Hon'ble Mr. Justice M.V. Muralidaran" shall be read as "before appropriate bench".

By orders etc.

Sd/-

REGISTRAR (Judl)
HIGH COURT OF MANIPUR.

No.HCM/1/96/BENCH 13006-22 Imphal, the 14th September, 2020.

Copy to:

1. The Advocate General, Govt. of Manipur.
2. President, High Court Bar Association, Manipur. } For Kind information and circulation to all Learned members
3. President, All Manipur Bar Association.
4. Government Advocate, High Court of Manipur.
5. Public Prosecutor, Manipur.
6. The Pr. Secretary to Hon'ble Chief Justice.
7. All the Assistant Registrars, High Court of Manipur.
8. PS to Hon'ble Mr. Justice L. S. Jamir.
9. PS to Hon'ble Mr. Justice Kh. Nobin Singh.
10. PS to Hon'ble Mr. Justice M. V. Muralidaran.
11. PS to Hon'ble Mr. Justice A. Bimol Singh.
12. PS to Registrar General.
13. All Superintendents, High Court of Manipur.
14. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
15. All Court Masters.
16. Notice Board.
17. Guard file.

REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR.